

“SCHEDULE-I

(See regulation 4)

Name of post.	Number of posts.	Classification.	Scale of Pay.	Whether selection post or non-selection post.	Age-limit for direct recruits.	Educational and other qualifications required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.	Method of recruitment, whether by direct recruitment or by promotion or by deputation/ and percentage of the vacancies to be filled by various methods.	In case of recruitment by promotion or deputation, grades from which promotion or deputation to be made:-			If Departmental Promotion / Selection Committee exists, what is its composition.	Circumstances under which Union Public Service Commission is to be consulted in making recruitment.
										Promotion	Deputation from			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11a)	(11b)	(11c)	(12)	(13)
1. Executive Direct	04 (2022).	Not applicable.	Rs.120 500 – 3500 (2) –	Selection.	Not applicable.	Not applicable.	Not applicable.	Not applicable.	(i) by promotion: 75 per cent.	Officer having	(a) Age: Between forty to fifty-	(a) Age: Between forty to fifty-	Departmental Promotion/ Selection	Not applicable.

or.			127500 (3).					failing which by deputati on (including short-term contract) ; (ii) by deputati on : 25 per cent.	three years of service in Grade F.	five years. (b) Group A Officers from All India Service or Central Civil Services who have completed minimum eighteen years of service and (i) holding regular post in level 14	five years. (b) Officers with not less than twenty years of experience in the officer cadre of which minimum fifteen years experience in the field of law, finance, economics, accountancy or administration.	Desirable	Committee (for considering promotion/selection) consisting of :- (i) Chairperson, Insolvency and Bankruptcy Board of India- Chairman; (ii) Whole Time Member, Insolvency and Bankruptcy Board of India – Member; (iii) Joint Secretary or
-----	--	--	----------------	--	--	--	--	---	------------------------------------	--	--	-----------	--

											<p>(Rs. 144200-218200) in the Pay Matrix;</p> <p>or</p> <p>(ii) with six years of service in the grade rendered after appointment thereto on regular basis in level 13 (Rs. 123100-215900) in the Pay Matrix.</p> <p>Desira</p>	<p>educational qualification:</p> <p>Master of Business Administration with specialization in law or finance or economics or accountancy or Post Graduate in law or finance or economics or accountancy from a recognised</p>	<p>equivalent, Ministry of Corporate Affairs – Member;</p> <p>(iv) An external expert, nominated by the Chairperson, Insolvency and Bankruptcy Board of India- Member.</p>	
--	--	--	--	--	--	--	--	--	--	--	---	--	--	--

											ble: Experience in the field of law, finance, economics, accountancy or administration with knowledge of insolvency or bankruptcy issues.	University or Institution with knowledge of insolvency or bankruptcy issues.		
2. Chief General Manager (Grade F).	04* (2022) *Subject to variation	Not applicable.	Rs.10 1900-3000(4)-11390 0(5).	Selection.	Not applicable.	Not applicable.	Not applicable.	Not applicable.	(i) by promotion: 75 per cent. failing which by deputation (including	Officer having three years of service in	Group A Officers from All India Service or Central	Officers with not less than seventeen years of experience in officer	Departmental Promotion/ Selection Committee (for considering promotion/	Not applicable.

	depend on workload.								g short-term contract) ; (ii) by deputation : 25 per cent.	Grade E.	Civil Service s,- (i) with three years of regular service in level 13 (Rs. 123100-215900) in the Pay Matrix; or (ii) with five years of regular service in the grade rendered after appointment thereto on regular basis in	cadre of which minimum ten years experience in the field of law, finance, economics, accountancy or administration. Desirable educational qualification: Master of Business Administration with specialisation in law or	selection) consisting of :- (i) Chairperson, Insolvency and Bankruptcy Board of India – Chairman; (ii) Whole Time Member, Insolvency and Bankruptcy Board of India – Member; (iii) Joint Secretary, Ministry of Corporate Affairs – Member; (iv) An
--	---------------------	--	--	--	--	--	--	--	---	----------	---	---	---

											level 12 (Rs. 78800-209200) in the Pay Matrix. Desirable: Experience in the field of law, finance, economics, accountancy or administration with knowledge of insolvency or bankruptcy issues.	finance or economics or accountancy or Post Graduate in law or finance or economics and accountancy from a recognised University or Institution with knowledge of insolvency or bankruptcy issues.	external expert, nominated by the Chairperson, Insolvency and Bankruptcy Board of India - Member.	
3.		Not	Rs.72	Selec	Not	Not	Not	Not	(i) by	Offic	Group	Officers	Departmen	Not

General Manager (Grade E).	08* (2022) *Subject to variation depend on workload.	applicable.	800-2250(1)-75050 - 2400(2)-79850 - 2500(3)-87350 - 3000(5)-102350(12).	tion.	applicable.	applicable.	applicable.	applicable.	promotion: 75 per cent. failing which by deputation (including short-term contract); (ii) by deputation: 25 per cent.	er having three years of service in Grade D.	A Officers from All India Service or Central Civil Service s,- (i) holding regular post in level 13 (Rs. 123100-215900) in the Pay Matrix; or (ii) with three years of regular service in the	with not less than fourteen years of experience in officer cadre of which minimum seven years experience in the field of law, finance, economics, accountancy or administration. Desirable educational qualification: Master	tal Promotion/ Selection Committee (for considering promotion/selection) consisting of :- (i) Chairperson, Insolvency and Bankruptcy Board of India – Chairman; (ii) Whole Time Member, Insolvency and Bankruptcy Board of India – Member;	applicable.
----------------------------	---	-------------	---	-------	-------------	-------------	-------------	-------------	--	--	---	---	--	-------------

											<p>grade rendered after appointment thereto on regular basis in level 12 (Rs. 78800-209200) in the Pay Matrix.</p> <p>Desirable: Experience in the field of law, finance, economics, accountancy or administration with knowledge</p>	<p>of Business Administration with specialisation in law or finance or economics or accountancy or Post Graduate in law or finance or economics and accountancy from a recognized University or Institution with knowledge</p>	<p>(iii) Joint Secretary, Ministry of Corporate Affairs – Member;</p> <p>(iv) An external expert, nominated by the Chairperson, Insolvency and Bankruptcy Board of India - Member.</p>	
--	--	--	--	--	--	--	--	--	--	--	--	--	--	--

											Age of insolvency or bankruptcy issues.	Age of insolvency or bankruptcy issues.		
4. Deputy General Manager (Grade D).	04* (2022) *Subject to variation depend on workload.	Not applicable.	Rs. 68500 - 2150 (2)- 72800 - 2250(6)- 86300 (9).	Selection.	Not applicable.	Not applicable.	Not applicable.	Not applicable.	(i) by promotion: 75 per cent. failing which by deputation (including short-term contract) ; (ii) by deputation: 25 per cent.	Officer having three years of service in Grade C.	Group A Officers from All India Service or Central Civil Services,- (i) with regular service in level 12 (Rs. 78800-209200) in the Pay Matrix ; or	Officers with not less than eleven years of experience in officer cadre of which minimum five years experience in the field of law, finance, economic s, accountancy or administration.	Departmental Promotion/ Selection Committee (for considering promotion/selection) consisting of :- (i) Two Whole Time Members, Insolvency and Bankruptcy Board of India – Members; (ii) Two	Not applicable.

											<p>(ii) with three years of regular service in the grade rendered after appointment thereto on regular basis in level 11 (Rs. 67700-208700) in the Pay Matrix .</p> <p>Desirable: Experience in the field of law, finance, economi</p>	<p>Desirable educational qualification: Master of Business Administration with specialisation in law or finance or economics or accountancy or Post Graduate in law or finance or economics and accountancy from</p>	<p>external Members/ experts nominated by the Chairperson, Insolvency and Bankruptcy Board of India – Members.</p>	
--	--	--	--	--	--	--	--	--	--	--	---	---	--	--

											cs, accountancy or administration with knowledge of insolvency or bankruptcy issues.	a recognised University or Institution with knowledge of insolvency or bankruptcy issues.		
5. Assistant General Manager (Grade C).	08* (2022) *Subject to variation depend on workload.	Not applicable.	Rs.49000-1750(3)-54250 - 1900(2)-58050-2000(4)-66050-EB-2000(2)-70050 -	Selection.	Not applicable.	Not applicable.	Not applicable.	Not applicable.	(i) by promotion: 75 per cent. failing which by deputation (including short-term contract); (ii) by deputation: 25	Officer having three years of service in Grade B.	Group A Officers from All India Service or Central Civil Service s,- (i) with regular service	Officers with not less than eight years of experience in officer cadre of which minimum five years experience in the field of	Departmental Promotion/ Selection Committee (for considering promotion/ selection) consisting of :- (i) Two Whole Time Members,	Not applicable.

			2150(1)-72200(13).						per cent.		in level 11 (Rs. 67700-208700) in the Pay Matrix or (ii) with seven years of regular service in the grade rendered after appointment thereto on regular basis in level 10 (Rs. 56100-177500) in the Pay Matrix.	law, finance, economic s, accounta ncy or administr ation. Desirabl e educatio nal qualifica tion: Master of Business administ ration with specialis ation in law or finance or economi cs or accounta ncy or Post Graduat	Insolvency and Bankruptc y Board of India – Members; (ii) Two external Members/ experts nominated by the Chairperso n, Insolvency and Bankruptc y Board of India - Members.	
--	--	--	--------------------	--	--	--	--	--	-----------	--	--	---	--	--

											Desirable: Experience in the field of law, finance, economics, accounts, administration with knowledge of insolvency or bankruptcy issues.	e in law or finance or economics and accountancy from a recognized University or Institution with knowledge of insolvency or bankruptcy issues.		
6. Manager (Grade B).	13* (2022) *Subject to variation	Not applicable.	Rs.35150-1750(9)-50900-EB-1750(2)-54400-	Selection.	Not applicable.	Not applicable.	Not applicable.	Not applicable.	(i) by promotion: 75 per cent. failing which by deputation	Officer having three years of service in	Officer of the Central Government or State Government or Union	Officers with not less than four years of experience in officer	Departmental Promotion/Selection Committee (for considering promotion/	Not applicable.

	depend on workload.		2000(4)-62400(16).						tion (including short-term contract); (ii) by deputation : 25 per cent.	Grade A.	Territories, Public Sector Undertaking,- (i) with three years of service in the grade rendered after appointment thereto on regular basis in level 10 (Rs. 56100-177500) in the Pay Matrix; or (ii) with	cadre of Junior Management Grade of which minimum three years experience in the field of law, finance, economics, accountancy or administration. Desirable educational qualification: Master of Business	selection) consisting of :- (i) Two Whole Time Members, Insolvency and Bankruptcy Board of India – Members; (ii) Two external Members/experts nominated by the Chairperson, Insolvency and Bankruptcy Board of India – Members;	
--	---------------------	--	--------------------	--	--	--	--	--	---	----------	--	---	---	--

										<p>five years of service in the grade rendered after appointment thereto on regular basis in level 8 (Rs. 47600-151100) in the Pay Matrix.</p> <p>Desirable: Experience in the field of law, finance, economics, accountancy or</p>	<p>Administration with specialisation in law or finance or economics or accountancy or Post Graduate in law or finance or economics and accountancy from a recognised University or Institution with knowledge of insolvency</p>		
--	--	--	--	--	--	--	--	--	--	--	--	--	--

											administration with knowledge of insolvency or bankruptcy issues.	cy or bankruptcy issues.		
7. Assistant Manager (Grade A).	27* (2022) *Subject to variation depend on workload.	Not applicable.	Rs.28150-1550(4)-34350-1750(7)-46600-EB-1750(4)-53600-2000(1)-55600(17).	Selection.	Age between 18 to 30 years.	Essential: Chartered Accountant or Company Secretary or Cost Management Accountant or Bachelor of Law or Master of Business Adminis	Not applicable.	Two years from the date of appointment.	(i) by direct recruitment: 75 per cent. (ii) by deputation: 25 per cent.	Not applicable.	Officer of the Central Government or State Government or Union Territories, Public Sector Undertaking,- (i) with regular service in level 10 (Rs. 47600-	Officers with not less than two years of experience in officer cadre or Junior Management Grade. Desirable educational qualification:	Direct Recruitment: Written examination followed by an interview or group discussion. The interview or group discussion by a committee comprising of two Officers of the Board not below the rank of Executive	Not applicable.

					<p>tration with Finance or Masters in Economics or Masters in Commerce</p> <p>Information Technology Discipline: B. Tech in Computer Science or Computer Engineering or Master of Computer</p>					<p>151100) in the Pay Matrix;</p> <p>or</p> <p>(ii) with two years of regular service in the grade rendered after appointment thereto on regular basis in level 8 (Rs. 47600-151100) in the Pay Matrix;</p> <p>or</p> <p>(iii) with three</p>	<p>Master of Business Administration with specialisation in law or finance or economics or accountancy or Post Graduate in law or finance or economics and accountancy from a recognised University or Institution with</p>	<p>Director and two external Members or experts, nominated by the Chairperson.</p> <p>Deputation: Committee comprising of two Officers of the Board not below the rank of Executive Director, and two external experts nominated by the Chairperson.</p>	
--	--	--	--	--	--	--	--	--	--	---	---	---	--

					<p>Applications.</p> <p>Preference: (a) Pass in National or Limited Insolvency Examination; (b) Higher Qualification than Essential Qualification; (c) Two or more of the essential qualifications;</p> <p>These must be from a recognised</p>					<p>years of regular service in the grade rendered after appointment thereto on regular basis in level 7 (Rs. 44900-142400) in the Pay Matrix.</p> <p>Desirable: experience in the field of law, finance, economics, accountancy or</p>	<p>knowledge of insolvency or bankruptcy issues.</p>		
--	--	--	--	--	--	--	--	--	--	--	--	--	--

						d Universit y or Institutio n.					administ ration.			
8. Perso nal / Gener al Assist ant (Grad e III).	02* (202 2) *Subj ect to variat ion depend on workl oad.	Not applica ble.	Rs.2065 0- 1150(3)- 24100- 1225(1)- 25325- 1325(3)- 29300- 1475(6)- 38150- 1525(2)- 41200- 1740(2)- 46420- 1875(1) (20 years).	Selec tion.	Not applica ble.	Not applicabl e.	Not applica ble.	Not applica ble.	Promotio n failing which by deputatio n.	Not less than seven years of servic e in Grade II.	Officer of the Central Govern ment or State Govern ment or Union Territor ies, or Public Sector Underta king or autono mous and statutor y bodies,- (a) (i) holding analogo us post	Not applicab le.	Departmen tal Promotion/ Selection Committee (for considerin g promotion/ selection) consisting of :- (i) two Officers from Board – Members; (ii) two external members nominated by Chairperso n, Insolvency	Not applica ble.

											on regular basis in the parent cadre or department; or (ii) with a minimum of six years of regular service, in the grade rendered after appointment thereto on regular basis in level 6 (Rs. 35400-112400) in the Pay Matrix		and Bankruptcy Board of India – Members.	
--	--	--	--	--	--	--	--	--	--	--	---	--	--	--

											<p>or equival ent</p> <p>and</p> <p>(b) Possessi ng the followi ng educati onal qualific ation, namely: -</p> <p>Essenti al: Graduat e degree from a recogni sed Univers ity or Institute or equival ent .</p>			
--	--	--	--	--	--	--	--	--	--	--	---	--	--	--

											<p>Desirab le:</p> <p>(i) working experie nce in dealing with regulato ry authorit y or statutor y bodies or other Govern ment Instituti ons;</p> <p>(ii) working knowle dge of comput er;</p> <p>(iii) skill in stenogr aphy and</p>			
--	--	--	--	--	--	--	--	--	--	--	--	--	--	--

9. Personal / General Assistant (Grade II).	02* (2022) *Subject to variation depend on workload.	Not applicable.	Rs.13150-750(3)-15400-900(4)-19000-1200(6)-26200-1300(2)-28800-1480(3)-33240-1750(1)-34990 (20 years).	Selection.	Not applicable.	Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation.	Not less than seven years of service in Grade I.	typing. Officer of Central Government or State Government or Union Territories, or Public Sector Undertaking or autonomous and statutory bodies,- (a) (i) holding analogous post on regular basis in the	Not applicable.	Departmental Promotion/ Selection Committee (for considering promotion/ selection) consisting of :- (i) two Officers from Board – Members; (ii) two external members nominated by Chairperson, Insolvency and Bankruptcy Board of India –	Not applicable.
---	---	-----------------	--	------------	-----------------	-----------------	-----------------	-----------------	--	--	---	-----------------	---	-----------------

											parent cadre or department; or (ii) with a minimum of four years of regular service, in the grade rendered after appointment thereto on regular basis in level 5 (Rs. 29200-92300) in the Pay Matrix or equivalent		Members.	
--	--	--	--	--	--	--	--	--	--	--	---	--	----------	--

											<p>and</p> <p>(b) Possessing the following educational qualification, namely: -</p> <p>Essential: Graduate degree from a recognised University or equivalent.</p> <p>Desirable: (i) working experie</p>			
--	--	--	--	--	--	--	--	--	--	--	---	--	--	--

											<p>nce in dealing with regulatory authority or statutory bodies or other Government Institutions;</p> <p>(ii) working knowledge of computer;</p> <p>(iii) skill in stenography and typing.</p>			
10. Personal / General	06* (2022)	Not applicable.	Rs.10940-380(4)-12460-	Selection.	Age between 18 to 27	Graduate from recognized	Not applicable.	Two years from the	Direct recruitment.	Not applicable.	Not applicable.	Not applicable.	Direct recruitment: Written examination	Not applicable.

al Assist ant (Grad e I).	*Subj ect to variat ion depen d on workl oad.		440(3)- 13780- 520(3)- 15340- 690(2)- 16720- 860(4)- 20160- 1180(3)- 23700 (20 years).		years.	Universi ty or Institute or equivale nt.		date of appoin tment.						n followed by an interview or group discussion. The interview or group discussion by a committee comprising of two Officers of the Board not below the rank of Executive Director and two external experts, nominated by the Chairperso n.
---------------------------------------	--	--	---	--	--------	---	--	-----------------------------	--	--	--	--	--	---